

ITEM NO.35

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.6803/2015

SANT RAM & ORS.

Appellant(s)

VERSUS

BADRI
OFFICE REPORT ON DEFAULT

Respondent(s)

Date : 04-02-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBERS]

For Appellant(s) Mr. Jayant Mohan, AOR
Ms. Meenakshi Chatterjee, Adv.

For Respondent(s) Mr. R. D. Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay of 7 days in filing affidavit of valuation is condoned.

(ASHA SUNDRIYAL)
COURT MASTER

(TAPAN KUMAR CHAKRABORTY)
ASSISTANT REGISTRAR